

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No.4
CP(IB) No. 265/Chd/Pb/2021
Under Section 94 of IBC, 2016**

In the matter of:-

Bal Krishan, PG Swati Cast & Forge Pvt. Ltd.

...Applicant

Present through Video Conferencing:

Ms. Niharika Sohal, Advocate for the petitioner.

The present petition has been filed under Section 94 through Resolution Professional Bishwan Ranajan Chatterjee. Issue notice of this petition to the concerned authority i.e. IBBI under Section 97(1) of the Insolvency and Bankruptcy Code, 2016 for 07.03.2022. The petitioner shall collect the notices from the Registry and send it to the aforesaid authority with a copy of the petition and entire paper book immediately by speed post and file affidavit of service along with postal receipt and tracking report within three weeks.

2. Report be filed whether there is any disciplinary proceeding pending against the Resolution Professional. Report be awaited before next date of hearing.

3. List on 07.03.2022.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

December 16, 2021

HM